

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

**LOK SABHA**  
**UNSTARRED QUESTION NO.76**  
**ANSWERED ON 2<sup>nd</sup> FEBRUARY, 2017**  
LAND MANAGEMENT POLICY IN MAJOR PORTS

76. PROF. K.V. THOMAS:

Will the Minister of SHIPPING be pleased to state:

पोतपरिवहनमंत्री

- (a) the salient features of the extant policy regarding land management in major ports in the country;
- (b) whether the Government proposes to review/revise the said policy and if so, the details and the present status thereof;
- (c) whether the land under the major ports is surveyed and earmarked for proper maintenance of records and if so, the details thereof;
- (d) whether the said policy contains any specific provisions regarding giving land on lease in major ports; and
- (e) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI PON. RADHAKRISHNAN)

- (a) The extant Policy Guidelines for Land Management by Major Ports, 2014 regulate allotment of land to different entities by Major Ports as per their Land Use Plan, clearly defining the process of allotment within the Customs Bonded Area and outside the Customs Bonded Area in a transparent manner. The Guidelines include the process of extension/renewal of the existing leases and also define the authority competent to take decision based on the period of lease.
- (b) In terms of Section 111 of Major Port Trust (MPT) Act, 1963, Ministry of Shipping reviews the Land Policy Guidelines from time to time. Requests have been received from some Major Ports and stakeholders to modify the guidelines.
- (c) Major Ports have undertaken survey of land belonging to ports as **annexed**.
- (d)&(e): Yes, Madam. Para 11.2 of the Land Policy Guidelines – 2014 contain specific provisions for grant of fresh leases while Para 11.3 provides for renewal of existing/earlier lease(s). The Land Policy Guidelines are in the public domain.

...2/-

**ANNEXURE**

**Details of Land in Major Ports**

Major Ports	Total land belonging to Port	Land for which title deeds (mutation) available	Usable Land under physical control of the Port	Digitisation of Land Record ( in percentage)
<b>(in Acres)</b>				
Kolkata Port	4576	433 -RoR/ 2310 for smart/ acquisition plan	4488.16	100%
Paradip Port	6285.54	NIL	6212.04	-
Visakhapatnam Port	7618.295	7001	7618.295	90%
Chennai Port	815.33	706.12	811.45	90%
Kamarajar Port Ltd.	2787.27	32.65	2770.64	98.40%
V O Chidambaranar Port	3850.73	1263	3825.45	89.35%
Cochin Port	2257	2186	2201	90%
New Mangalore Port	2290.425	2290.425	2290.425	90%
Mormugao Port	546.66	403.10	545.67	100%
Jawaharlal Nehru Port	3352.00 (possession with JNPT) 2933.39 acquired by JNPT	2828.39	3265.95	96%
Mumbai Port	1898.49	1637.00	1923.80	85.09%
Kandla Port	31408	28476	28389	95%

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